

facilities to Indian manufacturing concerns?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) and (c). Under deferred payment agreements there will be no saving as such of foreign exchange but only a postponement of payments in respect of imports.

In respect of cases totalling Rs. 38.4 crores in all approved since January, 1957 (the date from which the deferred payments scheme was introduced) payments amounting to about Rs. 23 crores has been postponed beyond 1-1-1960.

(b) The type of agreement and the terms of repayment depend on the nature of the Project, the country of supply and so on. But generally speaking the agreements made so far envisage advance payments upto 20% of the value of the goods till the date of shipment and repayment of the balance over a period of 5 to 7 years from the date of shipment in annual or 6 monthly instalments, although in some cases the period may be shorter depending on the time in which a corresponding amount of foreign exchange is earned or saved.

(d). Deferred payments arrangements have been reported to have been made by individual importers for importing their requirement of plant and machinery from the following countries so far:—

United States of America,  
United Kingdom, Denmark, Norway, Sweden, Holland, France, Italy, Switzerland, West Germany, Austria, Czechoslovakia and Japan.

#### **Recruitment of Persons after Economy Drive**

**526. Shri Sadhu Ram:** Will the Minister of Home Affairs be pleased to state:

(a) how many Class I to IV persons have been employed after the intro-

duction of Economy Drive under the Government of India;

(b) whether any time-limit has been fixed for banning further recruitment; and

(c) if not, how long it is going to last?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) Recruitment to vacancies in the different classes and grades caused by death or retirement of existing personnel or creation of new posts has to take place continuously throughout the innumerable offices of the Government of India spread all over the country. Information regarding the appointments so made, since the economy drive was started, is not readily available.

(b) and (c). The object of the economy drive was to ensure that Ministries and Departments should pay particular attention to the need for economy in all directions, including economy in staff. For this purpose, economy boards or committees have been formed in each Ministry and Department to scrutinise the existing and proposed activities and expenditure. No new posts are created or existing vacancies filled in any category until the economy board or the committee is fully satisfied that it is necessary to do so. This measure has, undoubtedly, prevented undue expansion of staff in the Ministries and Departments but it is to be noted that it has never been the intention that further recruitment should be stopped altogether.

#### **Section Officers of Central Secretariat Service**

**527. Shri Sadhu Ram:** Will the Minister of Home Affairs be pleased to state:

(a) how many panels have so far been formed for promotion to grade III (Section Officers) from permanent grade IV of the Central Secretariat Service; and

(b) how many of the approved persons are from the Scheduled Castes/Tribes and other Backward Classes, and how many belong to other castes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

(a) and (b). There have been 7 panels so far and altogether 1268 Grade IV officers have been included in these panels for promotion to Grade III. Of these, 18 belonged to Scheduled Castes and Scheduled Tribes. There is no separate category of Backward Classes. Regarding Scheduled Castes and Scheduled Tribes, only 25 officers, belonging to these categories, were senior enough to be in the zone of promotion and, apart from the 18, who have already been approved, cases of four other officers are under consideration.

#### **Council for Basic and Elementary Education**

**528. Sardar Iqbal Singh:** Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the proposed Council for Basic and Elementary Education has since been constituted;

(b) if so, its functions or terms of reference; and

(c) the names of the members thereof?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) to (c). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 47].

#### **Retired Officers of Army**

**529. Sardar Iqbal Singh:** Will the Minister of Defence be pleased to state:

(a) how many retired officers of the Army were appointed in development works during 1957-58 so far; and

(b) the nature of work entrusted to them?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Of the 29 officers who have actually been appointed out of the 59 officers selected for various appointments during this period, none is apparently appointed in development works.

(b) Does not arise.

#### **Consultative Committee for Libraries**

**530. Sardar Iqbal Singh:** Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 328 on the 24th May, 1957 and state:

(a) the names of the members of the Consultative Committee for Libraries appointed by Government;

(b) whether the Committee has considered the question of development of libraries; and

(c) if so, the main recommendations and suggestions thereof?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) A list of the members of the Consultative Committee for Libraries is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 48].

(b) and (c). The Committee has not not completed its work yet.

#### **Income-Tax**

**531. Sardar Iqbal Singh:** Will the Minister of Finance be pleased to state:

(a) the amount of Income-tax realised from Ferozapore District in Punjab during the year 1956-57;

(b) the amounts realised from persons falling under various income groups during this period; and

(c) the number of cases in which realisation of income-tax is pending at present?

**The Minister of Finance (Shri T. T. Krishnamachari):** (a) The amount of income-tax realised from Ferozapore